58

(c) Of the aforesaid aircraft, one Dor-nisr has already been made operational and has been pressed into srvices. Other ai craft remain grounded for want of spares and because of mandatory inspection.

Infrastructural facilities at airports

2675. SHRI SURINDER KUMAR SINGLA:

SHRI SURESH PACHOURI:

Will the Minster of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether infrastructural facilities available at national and international air ports in the country are sufficient *to* cope with the increase in traffic;
- (b) if not, whether any action plan has been drawn by Government to strengthen and modernise existing infrastructural fa cilities at these airports; and
- (c) if so, details thereof and target set in this regard?

THE MINISTER OF CIVIL AVIA TION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No. Sir

(b) and (c) To meet the increase in traffic demand in future, International Airports Authority of India and National Airports Authority have formulated proposals for expansion and development of the airport facilities at international and domestic airports respectively involving an expenditure of Rs. 731.00 crores in 'respect of IAAI and Rs. 752.95 crores in respect of NAA during the Eighth Five Year Plan. The proposals include construction expansion of terminal buildings, runways, modernisation/automation of ATC services, redesigning of Standard Instrument Arrival Routes and Standard Instrument Departure Routes and provision of modern facilities such as aerobri-dges escalators, elevators, flight information display boards. PA System, CCTV, baggage troleys etc.

Paving Guest Scheme in remote areas

to Question*

2676. SHRI B. K. HARIPRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government are aware of the paying Guest scheme initiated by the Madhya Pradesh authorities as reported in the Economic Times of the 7th July. 1992 and introducing it throughout the country specially in remote areas which do not have any hotels; and
- (b) if so, whether Panchayats throughout the country would be helped in providing such arrangements for tourists as per Indian tradit!on?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b)

The Government has introduced a Paying Guest Accommodation Scheme on an all-India basis to increase the availability of inexpensive, hygienic and homely accommodation both for domestic and foreign tourists

Four Regional Committees comprising of representatives of Central and State Governments, the District Administration and the travel, trads have been set up and empowered to enlist the accommodation offered by house owners having spare roens, as per prescribed guidelines. The Slate Governments having similar schemes have also been included under this arrangement.

Opening of Hotel Management Institute in Madhya Pradesh

2677. SHRI SURESH PACHOURI: SHRI VENOD SHARMA:

Will the Minster of CIVIL-TION TION AND TOURISM be pleased to state:

- (a) whether Government are considering a proposal to open a Hotel Management Institute in Madhya Pradesh; and
- (b) if so, what are the details thereof and what action has been taken by Government in the matter?

59

THE M1NISTR OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) The Government is not opening a new Institute of Hotel Management and Catering Technology in Madhya Pradesh but is upgradig the existing Foodcraft Institute at Gwalior into a diploma level Institute of Hotel Management and Catering Technology with effect from the academic session 1992-93.

Complimentary facilities to I.T.D.C. Executives

2678. SHRI GURUDAS DAS GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether any specific policy has been evolved by the I.T.D.C. for providing complimentary facilities to certain individuals through a selected executives of I.T.D.C:
 - (b) if so, what are the details thereof;
- (c) whether the said policy has certain limitations while extending the facility to individuals, if so, the details thereof;
- (d) the designations of such I.T.D.C. executives who have been empowered to extend complimentary facilities/scrvxes upto a particular limit during 1989-90, 1990-91 and 1991-92; and
- (e) what are the details of authorities in the I.T.D.C. to check the misuse of the power for extending compl'mentary facilities?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (e) I.T.D.C, like other commercial organisations/hotel chains, has laid down the policy whereby the corporate executive Heads/Head of Divisions/Units are empowered to extend complimentary facilities in ITDC units/services to individuals outside the Corporation having business and official dealings with ITDC. The unit heads/senior executives of ITDC ensure that such facilities are not misused.

Upgradation of Bangalore Airport

- 2679. SHRI J. P. JAVALI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether it is a fact that Karnataka Government is representing for upgrading Bangalore Airport into a modern International Airport in view of Bangalore's ideational advantages and the ever in creasing growth in traffic;
- (b) whether Central Government has set up a committee to go into this aspect and select a suitable site; and
- (c) if so, what are the recommendations of this committee and what effective steps are leing taken by the Central Government to modernise Bangalore Airport and what is the time-frame for completing the construction?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The report of the Committee recommending a specific site has been received by the Government recently. Since the Government have to consider various technoecononvc factors before taking a final view in the matter, no time-frame can be fixed at this stage.

Closure of I.A. booking office at Kancbenjunga in New Delhi

2680. SHRI GURUDAS DAS GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is a fact that the Indian Airlines booking office in Kanchenjunga Building at Barakhamba Road, New Delhi remains closed ever since a fire broke out the building on June 1st and has not been opened even after the clearance given for the building:
 - (b) if so. the reasons therefor;
- (c) whether Government are aware that a private airline that has its office close to the building has increased its sales